

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 230 of 2014 and 231 of 2014

Dated : 28th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of :

Appeal No. 230 of 2014

BSES Rajdhani Power Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Ms Tarunima Vijra

Counsel for the Respondent(s) : Mr Pradeep Misra

Appeal No. 231 of 2014

BSES Yamuna Power Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Ms Tarunima Vijra

Counsel for the Respondent(s) : Mr. Pradeep Misra

ORDER

The learned counsel for the State Commission seeks some time to file the reply. Accordingly, he is directed to file the same on or before 21.11.2014 after serving copy on the other side.

Post the matter on **10.12.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/sh